RUPEE TRADE WITH BANGLADESH

949. SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI M. K. MOHTA: SHRI DEBANANDAMAT: SHRI LOKANATH MISRA: SHRI DAHYABHAI V. PATEL: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMAD USMAN ARIF: SHRI KALI MUKHERJEE:

Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal to discontinue the rupee payment trade between India and Bangladesh;
 - (b) if so, the reasons therefor; and
- (c) the extent to which trade between the two countries is likely to be affected thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c) The reference of the Hon'ble Member is perthe Limited Payments haps to Arrangement. The limited payments arrangements, which was an interim arrangement for facilitating import and export of commodities of special interest on a balanced basis, was a part of the Trade Agreement which was valid initially for a period of one year. The Trade Agreement has now been extended by three months to 27th June, 1973.

The Governments of India and Bangladesh are in touch with each other on arrangements beyond that date. In this context, there has been informal exchange of views between officials of Bangladesh and India who met last week in Delhi. They will be meeting again in the first week June, 1973.

राज्य सरकारों द्वारा श्रोबर ड्रापट

950. श्री ग्रीम प्रकाश त्यागी: श्री सुरज प्रसाद :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि:

- (क) गत तीन वर्षों के दौरान विभिन्न राज्य सरकारों द्वारा कितना-कितन। रुपया ग्रोवर डाफ्ट लिया गया ग्रौर उसमे से कितना रुपया वापस किया जा चुका है ; ग्रीर
- (ख) राज्य सरकारों द्वारा स्रोवर ड्राफ्ट लिए जाने की प्रवत्ति को कम करने के लिए सरकार द्वारा क्या ठोस कदम उठाये गये हैं ग्रावा उठाये जाने का विचार ह ?

TOVER-DRAFTS BY STATE GOV-**ERNMENTS**

950. SHR1 O. P. TYAGI: SHRI SURAJ PRASAD:

Will the Minister of FINANCE be pleased to state:

- (a) the amounts of over drafts drawn by the various State Governments during the last three years, and how much out of that has been repaid; and
- (b) the concrete steps taken or proposed to be taken by Government with a view to check the tendency of drawing over-drafts by the State Governments?]

वित्त मंत्री (श्री य० व० चव्हाण) :

- (क) पिछले तीन वर्षों के ग्रन्त तक विभिन्न राज्य सरकारों द्वारा लिए गए म्रोवर ड्राफ्ट की राशि का विवरण सभा-पटल पर रखा दिया गया है। स्रोवर डाफ्टों की सारी रकम राज्य सरकारों द्वारा वापिस की जाचुककी है।
- (ख) कार्य-प्रणाली, जो कि स्रायोजना स्रायोग स्रौर रिजर्वर्बक के साथ

^{†[]} English translation